

**ANNUAL REPORT AND ACCOUNTS (1966-67)
OF THE NATIONAL RESEARCH DEVELOPMENT CORPORATION OF INDIA**

श्री भागवत झा आजाद : मैं समवाय अधिनियम, 1956 की धारा 619 ए की उप-धारा (1) के अधीन, 31 मार्च 1967 को समाप्त हुए वर्ष के लिए भारतीय राष्ट्रीय अनुसंधान विकास निगम के वार्षिक प्रतिवेदन तथा लेखाओं की एक प्रति सभा पटल पर रखता हूँ। [Placed in Library. See No. LT-2190/67.]

**MEMORANDUM ON THE ACTION TAKEN OR
PROPOSED TO BE TAKEN ON THE REPORT
(1964-65) OF THE COMMISSIONER FOR
SCHEDULED CASTES AND SCHEDULED
TRIBES**

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY): On behalf of Dr. Phulrenu Guha. I beg to lay on the Table a copy of the Memorandum on the action taken or proposed to be taken on the Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1964-65. [Placed in Library. See No. LT-2150/67.]

**THE DELHI MOTOR VEHICLES (FIFTH
AMENDMENT) RULES, 1967**

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): Sir, I beg to lay on the Table, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, a copy of the Notification No. F.3(39)/66-67-Transport, dated the 4th October, 1967, publishing the Delhi Motor Vehicles (Fifth Amendment) Rules, 1967, issued by the Delhi Administration. [Placed in Library. See No. LT-2091/67.]

**NOTIFICATIONS UNDER THE ALL INDIA
SERVICES ACT, 1951**

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): Sir, I beg to lay

on the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy each of the following Notifications of the Ministry of Home Affairs: —

- (i) Notification G.S.R. No. 1783, dated the 27th November, 1967, publishing certain amendments in the Schedule to the Indian Administrative Service (Fixation of Cadre Strength) Regulations, 1955.
- (ii) Notification G.S.R. No. 1787, dated the 27th November, 1967, publishing an amendment in the Schedule to the Indian Administrative Service (Fixation of Cadre Strength) Regulations, 1955.
- (iii) Notification G.S.R. No. 1788, dated the 27th November, 1967, publishing an amendment in Schedule III to the Indian Administrative Service (Pay) Rules, 1954. [Placed in Library. See No. LT 2090/67 for (i) to (iii).]

**STATEMENT RE SOCIAL CONTROL
OVER GENERAL INSURANCE**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): If you permit me, Mr. Chairman, I will lay it on the Table.

MR. CHAIRMAN: All right.

SHRI K. C. PANT: Sir, on behalf of Shri Morarji Desai, I beg to lay on the Table the statement on social control over the general insurance. [Placed in Library. See No. LT-2159/67.]

SHRI MULKA GOVINDA REDDY (Mysore): Now that the Minister has laid the statement on the Table of the House, tomorrow we may be permitted to ask questions on that.

MR. CHAIRMAN: Yes. Mr. Poonacha to make a statement.